

Securities Appellate Tribunal

THE COURT OF :Hon.Js.Tarun Agarwala,PresidingOfficer/Hon.Js.M.T.Joshi,Jud.Member/Hon.Ms.MeeraSwarup,Tech.Mem  
CORAM- PRESIDING OFFICER/JUDICAL MEMBER/TECHNICAL MEMBER

CIVIL CAUSE LIST OF DATE :14/06/2022

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
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**MENTION- COURT CODE- MENTION1406-AT11A.M.**

**PRONOUNCEMENT-COURT CODE- DELIVERY JUDGMENT-AT 11.05A.M.**

1	SEBI Appeal	312 of 2021	Chanda Kochhar VS SEBI	M/s. Rashmikan and Partners i/b ELP
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**830-ADMISSION-COURT CODE- BLUE PEARL AO- AT 11.06A.M.**

2	SEBI Appeal	279/2022	BLUE PEARL TEXSPIN LIMITED Vs. SEBI	Prakash Shah and Associates
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**835-ADMISSION-COURT CODE- KSBL INSPECTION-AT 11.08A.M**

3	SEBI Appeal	284/2022	BSE LIMITED Vs. SEBI	AZB and Partners
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4	SEBI Appeal	285/2022	NATIONAL EXCHANGE OF STOCK LIMITED INDIA Vs. SEBI	Trilegal
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Sub Matter : Misc. Application/0000483/2022

Misc. Application	483/2022	NATIONAL EXCHANGE OF STOCK LIMITED-URGENCY Vs. SEBI	Trilegal
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(Main Matter Number :SEBI Appeal/0000285/2022)

**105-PART HEARD-CODE- REMAND DISGORGEMENT-AT 11.10AM**

5	SEBI Appeal	1/2019	SRSR Holdings Pvt. Ltd. Vs. SEBI	Vikram Nankani,Sr.Adv.i/b M/s. Vishesh Law Services Shiraz Rustomjee,Sr. Adv. i/b K.Ashar and Co.
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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	SEBI Appeal	2/2019	B. Suryanarayana Raju Vs. SEBI	Kevic Setalvad,Sr.Adv. i/b L.S.ShettyandAssociates Shiraz Rustomjee,Sr. Adv. i/b K.Ashar and Co.
	SEBI Appeal	3/2019	B. Rama Raju Vs. SEBI	Ashok Gupta,Sr. Adv. i/b DSK Legal Shiraz Rustomjee,Sr. Adv. i/b K.Ashar and Co.
	SEBI Appeal	4/2019	B. Ramalinga Raju Vs. SEBI	Gaurav Joshi,Sr.Adv. i/b DSK Legal Shiraz Rustomjee,Sr. Adv. i/b K.Ashar and Co.
	SEBI Appeal	5/2019	V. Srinivas Vs. SEBI	Chetan Kapadia,Adv. i/b M/s. Vishesha Law Services Shiraz Rustomjee,Sr. Adv. i/b K.Ashar and Co.
	SEBI Appeal	53/2019	G. Ramakrishna Vs. SEBI	G. Ramakrishna - Appellant in person Shiraz Rustomjee,Sr. Adv. i/b K.Ashar and Co.

**376-DISPOSAL-COURT CODE-KRATOSPENALTY-11.12 AM**

6	SEBI Appeal	526/2019	Kratos Energy and Infrastructure Limited Vs. SEBI and Anr.	Alliance Law  Anubhav Ghosh,Adv. i/b The Law Point
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Sub Matter : Misc. Application/0000562/2021

Misc. Application	562/2021	Kratos Energy and Infrastructure Ltd. Vs. Securities and Exchange Board of India and Anr.	Alliance Law  MKA and Co.
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(Main Matter Number :SEBI Appeal/0000526/2019)

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 CIVIL CAUSE LIST OF DATE :14/06/2022

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
<b><u>219-DISPOSAL-COURTCODE-VIKRAMADITYA-AT 11.15AM</u></b>				
7	SEBI Appeal	51/2021	Vikramaditya Chandra Vs. SEBI	Ms. Shruti Rajan, Advocate  Mr. Venkatesh Dhond, Senior Advocate/b K. Ashar
Sub Matter :		Misc. Application/0000109/2021		
Sub Matter :		Misc. Application/0000560/2020		
	SEBI Appeal	52/2021	Ishwari Bajpai Vs. SEBI	Ms. Shruti Rajan, Advocate  Mr. Venkatesh Dhond, Senior Advocate
Sub Matter :		Misc. Application/0000561/2020		
	SEBI Appeal	53/2021	Saurav Banerjee Vs. SEBI	Ms. Fereshte Sethna, Advocate Mr. Venkatesh Dhond, Senior Advocate
Sub Matter :		Misc. Application/0000583/2020		
	Misc. Application	560/2020	Vikramaditya Chandra Vs. SEBI	Mr. Vivek Shah, Advocates  K. ASHAR AND CO.
(Main Matter Number :SEBI Appeal/0000051/2021)				
	Misc. Application	561/2020	Ishwari Bajpai Vs. SEBI	Mr. Vivek Shah, Advocates  K. ASHAR AND CO.
(Main Matter Number :SEBI Appeal/0000052/2021)				
	Misc. Application	583/2020	Saurav Banerjee Vs. SEBI	DMD Advocates  K. ASHAR AND CO.
(Main Matter Number :SEBI Appeal/0000053/2021)				
	Misc. Application	109/2021	Vikramaditya Chandra Vs. SEBI	Mr. Vivek Shah, Advocates  K. Ashar and Co.
(Main Matter Number :SEBI Appeal/0000051/2021)				

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
<b><u>470 ADM-DISP-COURT CODE-BIOCONINSIDER-AT11.17 AM</u></b>				
8	SEBI Appeal	542/2021	MR. KUNAL ASHOK KASHYAP AND ANR. Vs. SEBI	Zerick Dastur, Advocates and Solicitors
Sub Matter(Disposed) : Misc. Application/0000937/2021 Sub Matter(Disposed) : Misc. Application/0000938/2021				
<b><u>52- ADMDISPOSAL-COURTCODE-JOINTINSPECTION-11.20AM</u></b>				
9	SEBI Appeal	712/2021	Aditya Birla Money Ltd. Vs. SEBI	J. Sagar Associates
Sub Matter(Disposed) : Misc. Application/0001330/2021 Sub Matter(Disposed) : Misc. Application/0001331/2021				
<b><u>701-DISPOSAL-INSPECTIONACCURATE-AT 11.22 A.M.</u></b>				
10	SEBI Appeal	69/2022	TTL Enterprises Ltd. Vs. SEBI	Keyoor Bakshi, Director of TTL Enterprises Ltd.
<b><u>703-DISPOSAL-COURTCODE-VIOLATIONLODR -AT-11.25AM</u></b>				
11	SEBI Appeal	71/2022	SAMSHER RANJIT GARUD Vs. SEBI	Adv Vignesh Iyer
<b><u>760-DISPOSAL-COURTCODE-COMPLAINTNSE-11.27 AM</u></b>				
12	SEBI Appeal	157/2022	VIJAY DEVNANI Vs. SEBI AND ORS.	Vivek M Sharma Advocate